

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 2779/2023

PAVANA DIBBUR

Appellant(s)

VERSUS

THE DIRECTORATE OF ENFORCEMENT

Respondent(s)

Date : 29-11-2023 This appeal was called on for pronouncement
of judgment today.

For Appellant(s)

Ms. Meenakshi Arora, Sr. Adv.
Ms. Ashima Mandla, Adv.
Ms. Mandakini Singh, Adv.
Mr. Surya Pratap Singh, Adv.
Ms. Ankita Chaudhary, AOR
Mr. Chandratanay Chaubey, Adv.
Ms. Nanakey Kalra, Adv.

For Respondent(s)

Mr. S.V.Raju, ASG
Mr. Zoheb Hossain, Adv.
Mr. Mukesh Kumar Maroria, AOR
Ms. Alka Agarwal, Adv.
Mr. Annam Venkatesh, Adv.
Ms. Sairica Raju, Adv.
Mr. Ankit Bhatla, Adv.
Mr. Hitarch Raja, Adv.
Ms. Madhumitta K., Adv.
Mr. Harsh Paul Singh, Adv.
Ms. Sonali Sharma, Adv.
Mr. Vinayak Sharma, Adv.
Mr. Kshitiz Aggarwal, Adv.
Mr. Samrat Goswami, Adv.

Hon'ble Mr. Justice Abhay S.Oka pronounced the
Reportable judgment of the Bench comprising His Lordship
and Hon'ble Mr. Justice Pankaj Mithal.

The appeal is allowed in terms of the signed Reportable judgment.

Pending applications also stand disposed of.

(Anita Malhotra)

AR-CUM-PS

(Signed Reportable judgment is placed on the file.)

(AVGV RAMU)

Court Master